

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/41/2016

NAME OF THE PETITIONER(S)

: T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S)

: T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Venketevardan

Counsel for Respondents

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## ORDER

Counsel for both the parties present, prayed for time for filing the Joint Memo of Compromise. At request, time is enlarged. Put up on 21.02.2018 at 10.30 AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS